

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 204
IA No. 430/JPR/2019
IA No. 14/JPR/2020
IA No. 21/JPR/2020
CA No. 10/JPR/2021
CA No. 24/JPR/2024
CP No. 195/241(1)/JPR/2019
Under Section 241(1) of
Companies Act, 2013**

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

...Respondents

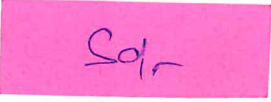
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prabhansh Sharma, Adv.
For the Respondent : Bhavya Kala, Adv.

ORDER

List the matter on 27.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep/Chandra Joshi)
Judicial Member

July 24, 2024